Notification No. 22 /2002-Central Excise (N.T).

In exercise of the powers conferred by sub-rule (2) of rule 3 of the Central Excise Rules, 2002, the Central Board of Excise and Customs hereby makes the following amendments in the Notification of the Government of India, Ministry of Finance, Department of Revenue, No. 14/2002-Central Excise (N.T.), dated the 8 th March, 2002, namely: -

In the said Notification,

(i) for Table I and the entries relating thereto, the following shall be substituted, namely: -

" Table I

SI. No.	No. Chief Commissioner of Central Excise Jurisdiction in terms of Commissioners of Central Excis		
(1)	(1) (2) (3)		
		(i) Ahmedabad - I	
		(ii) Ahmedabad - II	
1.	Ahmedabad	(iii)Ahmedabad - III	
		(iv)Bhavnagar	
		(v) Rajkot	
		(i) Bangalore - I	
2.	Bangalore	(ii) Bangalore - II	
		(iii)Bangalore - III	
		(i) Bhopal	
3.	Bhopal	(ii) Indore	
		(iii)Raipur	
4.	Bhubaneshwar	(i) Bhubaneshwar - I	
	- 1.0001.1001.1101	(ii)Bhubaneshwar - II	
_		(i) Chandigarh	
5.	Chandigarh	(ii) Jalandhar	
		(iii)Ludhiana	
		(i) Chennai-I	
		(ii) Chennai-II	
6.	Chennai	(iii)Chennai-III	
		(iv) Chennai-IV	
		(v) Pondicherry	
7.	Cochin	(i) Calicut (ii) Cochin	
/ .		(iii) Thiruvananthapuram	
		(i) Coimbatore	
		(ii) Madurai	
8.	Coimbatore	(iii)Salem	
0.		(iv) Thirunelveli	
		(v) Tiruchirappalli	
		(i) Delhi-I	
		(ii) Delhi-II	
	Delhi	(iii)Delhi-III	
9.		(iv)Delhi-IV	
		(v) Panchkula	
		(vi) Rohtak	
		(i) Hyderabad-I	
10.	 Hyderabad	(ii) Hyderabad-II	
'0.		(iii)Hyderabad-III	
		(iv)Hyderabad - M	
11.	Jaipur	(i) Jaipur-I	
	P	(ii)Jaipur-II	

	1	(i) Deleve
		(i) Bolpur (ii) Haldia
		(iii) Kolkata-l
		(iv) Kolkata-II
		(v) Kolkata-III
12.	Kolkata	(vi) Kolkata-IV
		(vii) Kolkata-V
		(viii) Kolkata-VI
		(ix) Kolkata-VII
		(x) Siliguri
		(i) Allahabad
13.	Lucknow	(ii) Kanpur
10.	Lackiew	(iii)Lucknow
		(i) Belgaum
14.	Mangalore	(ii) Mangalore
'	l varigatoro	(iii)Mysore
		(i) Ghaziabad
		(ii) Meerut - I
15.	Meerut	(iii)Meerut - II
		(iv)Noida
		(i) Mumbai-I
		(ii) Mumbai-V
16.	Mumbai - I	(iii)Mumbai-V
		(iv)Thane - I
		(v) Thane - II
		(i) Belapur
		(ii) Mumbai - II
17.	Mumbai - II	(iii)Mumbai - III
		(iv)Raigarh
		(i) Aurangabad
18.	Nagpur	(ii) Nagpur
	i tagpa.	(iii)Nasik
		(i) Goa
40	Down	(ii) Pune - III
19.	Pune	(iii)Pune-I
		(iv)Pune-II
		(i) Jamshedpur
20.	Ranchi	(ii) Patna
		(iii)Ranchi
0.4	Chillene	(i) Dibrugarh
21.	Shillong	(ii)Shillong
		(i) Daman
		(ii) Surat - I
22.	Vadodara	(iii)Surat - II
22.		(iv)Vadodara - I
		(v) Vadodara - II
		(vi) Valsad
		(i) Guntur
23.	Vishakapatnam	(ii) Vishakhapatnam - I
25.		(iii)Vishakhapatnam - II
		(iv) Tirupati";

(ii) in Table II, for S.Nos. 7 to 92 and the entries relating thereto, the following shall be substituted, namely: -

SI.	Commissioner of	Jurisdiction	
No.	Central Excise	Jurisaiction	
(1)	(2)	(3)	

"7.	Bangalore - II	In the areas comparising the part of ward no 11 of Bangalore City Corporation consisting of the South side of Tumkur Road (i.e. left side of NH 4 going from Bangalore to Tumkur), in ward nos.80,90 to 98 and 100 of Bangalore City Council, in ward nos.17 to 35 of The City Municipal Co4rporsation of the Dasarahalli, in the areas comparising of the City Municipal Council of Buiatarayanapura, in the areas comparising of Tannisandra, Gddahalli, Kothanur, Nageshwaranahalli and Rachanehalli of Krishnarajapuram hobli of Bangalore south talluk of Bangalore urban district, in the areas comparising of Yelahanka and Jalahalli hoblis of the Talluk of Bangalore North of Bangalore Urban District, in the areas comparising of Yelahanka and Jalahalli hoblis of the Talluk of Bangalore North of Bangalore Urban District, in the Tallukas of Doddaballapur and Devanahallli of Bangalore Rural District, the Districts of Tumkur, Chitradurga, Davangere and Haveri in the State of Karnataka.	
8.	In the areas of the Ward Nos.1 to 10, part of Ward No.11 of Bangalore City Corporation consist North side of Tumkur Road (i.e. right side of National Highway No.4 going from Bangalore to Tu Ward Nos.12 to 61, 77 to 79 and 99 of Bangalore Metropolitan Municipal Corporation and area comparising of Ward no 1 to 16 of City Municipal Council of Dasarahalli and areas comprising of Yeshwantpur (other than Ward No.17 to 35 of City Municipal Council of Dasarahalli which is a of Yeshwantpur hobli), Dasanapura and Hesaragatta in the Talluk of Bangalore North of Bangalore Urban District areas comparising of Kengeri, Taverekere and Uttarahalli hoblis in the Talluk of Bangalore South and the areas comparising of Kannaikara Agrahara of the Talluk of Anekal in Bangalore Urban District, in the areas comparising of the Talluks of Nelamangala, Kanakapura Channapatna, Ramanagaram and Magadi of Bangalore Rural District in the State of Karnataka		
9.	Belapur	In the ward nos.8, 9,10 and 11 of Thane Municipal Corporation of Navi Mumbai, Thane talluk in Thane district and adjoining area comprising of Taloja Group Gram Panchayat and Navada Group Gram Panchayat of Panvel talluk in the district of Raigad of the State of Maharashtra and Vashi creek upto Kalwa bridge.	
10.	Belgaum	In the districts of Belgaum, Bellary, Raichur, Bijapur, Bagalkot, Gadag, Dharwad, Gulbarga, Koppal and Bidar in the State of Karnataka.	
11.	Bhavnagar	In the districts of Porbandar, Junagarh, Bhavnagar, Amreli and Surendranagar (excluding Patdi and Dasada talluks of Surendranagar District) of the State of Gujarat and Diu in the Union Territory of Daman and Diu.	
Betul, Hosangabad, Raisen, Chatturpur, Tikamgarh, Jabalpur, Sagar, Shahdol, Dam Narsingpur, Seoni, Mandla, Balaghat Umariya, Kharda, Katni, Dindori, Rewa, Sidhi a		In the tehisil of Narsingarh of the district of Rajgarh, in the districts of Bhopal, Satna, Sihore, Vidisha, Betul, Hosangabad, Raisen, Chatturpur, Tikamgarh, Jabalpur, Sagar, Shahdol, Damoh, Chindwara, Narsingpur, Seoni, Mandla, Balaghat Umariya, Kharda, Katni, Dindori, Rewa, Sidhi and Panna of the State of Madhya Pradesh.	
13.	Bhubaneshwar - I	In the districts of Cuttack, Puri, Khurda, Nayagarh, Ganjam, Kandhamal, Kendrapara, Jagatsinghpur, Dhenkenal, Angul, Balasore, Mayurbhanj, Bhadrak, Rayagada, Koraput, Malkanagiri, Kalahandi, Jajpur, Gajapati and Mauza Bamnipal of Thana Daitari No. 29 of tehsil Ghatagaon of the district of Keonjhar of the State of Orissa.	
In the districts of Sundergarh, Keonjhar (excluding Mauza Bamnipal of Thana Daitari No. 14. Bhubaneshwar- II of Ghatagaon), Sambalpur, Deogarh, Jharasaguda, Sonepur, Boudh, Baragarh, Bolangi		In the districts of Sundergarh, Keonjhar (excluding Mauza Bamnipal of Thana Daitari No. 29 of tehisil of Ghatagaon), Sambalpur, Deogarh, Jharasaguda, Sonepur, Boudh, Baragarh, Bolangir and Naupada of the State of Orissa.	
15.	Bolpur	In the districts of Murshidabad, Birbhum, Bankura, Purulia and Bardhaman in the State of West Bengal.	
16.	Calicut	In the districts of Trichur, Palakkad, Malappuram, Kozhikode, Wayanad, Kannur and Kasargod (excluding the area comprised in Malkipara tea factory, being part of Pariyaram village of Mukundapuram talluk of the district of Trichur), of the State of Kerala, Mahe Commune of the Union territory of Pondicherry and the Union territory of Lakshadweep.	
17.	Chandigarh	In the districts of Patiala and Fatehgarh Sahib, tehisil Mohali in the district of Roop Nagar of the State of Punjab, in the State of Himachal Pradesh and in the Union territory of Chandigarh.	
18.	Chennai-I	In the Division Nos.1 to 31, 36, 40 to 45, 47 to 49, 52, 100, 102 and 103 of the Corporation of Chennai, Minjur Firka of Ponneri talluk and Madhavaram Firka of Ambattur talluk in Tiruvallur District in the state of Tamil Nadu. The Maritime Commissioner's work having the export jurisdiction in Chennai City through Seaport, Airport and Post Office of export located in Chennai.	
19.	Chennai-II	In the Division Nos.32 to 35, 37 to 39, 46, 50, 51, 53 to 99, 101, 104 to 137, 139, 142 to 150 of the Corporation of Chennai, Ambattur Firka (villages viz., Koilpadangai, Nolambur, Adayalampattu, Athipattu, Mannure, Ambattur, Ayapakkam, Thirumullaivoyal, Oragawdan, Meenambeedu, Kakkapallam, Korattur, Padi, Mogapair and Patraavaakkam), Red Hills Firka and Morai Firka of Ambattur Talluk; Gummidipoondi Talluk; Uthukottai Talluk and Ponneri Talluk (except Minjur Firka) in Tiruvallur District of the State of Tamilnadu.	
20.	Chennai-III	Tiruttani Talluk and Pallipattu Talluk of Tiruvallur District, Kaanchipuram Talluk, Tambaram Talluk (excluding Pallikarani and Alandur Firka) and Chenglepet Talluk of Kanchipuram District, Vellore District and Hosur Talluk, Krishnagiri Talluk, Dengenikotta Talluk and Pochampalli Talluk in Dharmapuri District of the State of Tamilnadu.	

21.	Chennai-IV	In the Division Nos.138, 140, 141, 151 to 155 of the Corporation of Chennai, Maduravoyal Firka (Villages viz. Perumalagaram, Ayanambakkam, Koladi, Puliambedu [Noombal], Sivapadam, Thandalam, Vanagaram, Karambakkam, Maduravoil, Nerkundram, Valasaravakkam and part of Porur) of Ambattur Talluk, Poonamallee Talluk and Tiruvallur Talluk in Tiruvallur District (except those area covered under Chennai-II), Thiruperumbudur talluk and Pallikarani Firka and Alandur Firka of Tambaram Talluk (villages viz., Karapakkam, Okkiamthoripakkam, Perunguidi, Seevaram, Pallikaaranai, Medavakkam, Jeladianpettai, Perumbakkam, Sithalapakkam, Kovilancheri, Madurapakkam, Moolacheri, Ottlambakkam, Arasankaazhani, Semancheri, Sholinganallur Part I and Sholinganallur Part II, Kottivakkam, Palavakkam, Neelankarai and Injambakkam, Nandambakkam, Saint Thomas Mount, Alandur, Adyar, Paruthibakkam, Adambakkam, Pazhavanthangal, Nanganallur, Ullagaram, Moovarasampattur, Madipakkam Part I, Madipakkam Part II, Nanmangalam, Nemilicherry, Kovilambakkam, Meenambakkam, Kaul Bazaar, Anagaputhur, Pozhichalur, Pammal, Jamin Pallavaram, Cantonment Pallavaram, Isa Pallaavaram, Thirusulam, Thalakancherry, Asthinapuram, Thiruneermalai and Chrompet) of the district of Kancheepuram in the State of Tamilnadu.
22.	Cochin	In the district of Ernakulam, Kottayam and Idukki of the State of Kerala and Mallapally talluk, Thiruvalla talluk, Ayiroor village of Ranni talluk, Aranmula, Mezhuveli, Kulanada and Kindangannoor villages of Kozhencherry talluk of Pathanamthitta District of Kerala State, the whole of Alleppey District of Kerala State except Mavelikkara and Karthikappally talluks and the area comparising of Kollukumalai Tea factory (being a part of Kottagudi village of Uthamapalayam talluk of the district of Theni) in the State of Tamilnadu.
23.	The district of Coimbatore (excluding Tirpur talluk, Palladam Firka, Karadivavi Firka, Selakari Firka, Pongalur Firka, Varappati Firka of Palladam Talluk, the south and North Firkas of Annu Seyur Firka, the East and West Firkas of Avinashi Talluk and Sirumugai, Mettupalayam and Karamadai village of Mettupalayam talluk, and Billichi Village of Coimbatore North Talluk) of to famil Nadu and the area comprising of Malkipara Tea factory (being a part of Pariyaram v Mukundapuram Talluk of Trichur District of the State of Kerala).	
24.	Daman	In the Union territory of Dadra and Nagar Haveli and Union territory of Daman falling in the North of Vapi-Daman Road running from Dabhel Check Post through Kalaria, Varkhund.
25.	In the areas comprising of part of National Capital Territory of Delhi bound by the Delhi Hardborder on the North and West up to West Juan Drain or Mungaspur Drain intersection and 25. Delhi-I Mungaspur drain and Najafgarh Drain till Trinagar or Zakhira; Najafgarh Road from Zakhira Garden Chowk, Ring Road or Mahatma Gandhi Road via Dhaula Kuan, Lajpat Nagar upto Bagh and thereafter Yamuna River upto Delhi Haryana Border.	
26.	Delhi-II	In the areas comprising of the part of National Capital Territory of Delhi (excluding the areas included in Delhi-I) and including Trans Yamuna Area (East Delhi) of National Capital Territory of Delhi and areas bound by West Juan Drain or Mungaspur Drain on Delhi Haryana Border upto Zakhira, Najafgarh Road upto Raja Garden Chowk, Ring Road or Mahatma Gandhi Road via Dhaula Kuan, Lajpat Nagar (Southern Part), upto Maharani Bagh and Delhi Haryana Border on the south and south west of Delhi.
27	Delhi-III	In the districts of Gurgaon, Rewari, Mahendargarh in the State of Haryana.
	Delhi-IV	In the Faridabad district in the State of Haryana.
	Dibrugarh	In the State of Arunachal Pradesh and the districts of Tinsukia, Dibrugarh, Sibsagar, Jorhat, Darang,
23.	Dibrugaiii	Sonitpur, North Lakhimpur and Dhemaji of the State of Assam.
30.	In the district of Ghaziabad excluding the tehisil of Hapur and Garhmukteshwar and the areas stated from Delhi-Uttar Pradesh border and bound in the South by the National Highway no. 24 Bypass Ghaziabad upto its crossing with Delhi-Kanpur (main) Railwayline and thereafter bound first in the West by the Said line and then in the South and East by 'Maant Khand Ganga Nahar' passing through "Kot-kand Ganga Nahar' passing through "Kot-kand Ganga Nahar' passing through "Kot-kand Ganga Nahar' in the district of Gautam Budha Nagar in the State of Uttar Pradesh	
31.	Goa	In the State of Goa.
32.	Guntur	In the districts of Nellore, Prakasam, Guntur, Krishna and West Godavari of the State of Andhra Pradesh.
33.	Haldia	In the districts of Midnapore and Howrah (except Howrah Municipal Corporation area, Bally Municipal area and Mourigram) of the State of West Bengal and the Union territory of Andaman and Nicobar Island.
In the districts of Adilabad, Nizamabad and Medak and Basheerabad, Tandur, Yalal, Pe 34. Hyderabad-I Bantwaram, Marpalle, Mominpet, Nawabpet, Dharoor, Vikarabad, Pudur, Pargi, Doma,		In the districts of Adilabad, Nizamabad and Medak and Basheerabad, Tandur, Yalal, Peddamul, Bantwaram, Marpalle, Mominpet, Nawabpet, Dharoor, Vikarabad, Pudur, Pargi, Doma, Kulkacherla and Gandeed mandals of Ranga Reddy District of the State of Andhra Pradesh.
35.	Hyderabad-ll	In the district of Hyderabad of the State of Andhra Pradesh.
36.	Hyderabad-III	In the districts of Kareemnagar, Warangal, Khammam, Nalgonda, Mahaboob Nagar and Hayathnagar, Uppal, Saroornagar, Ibrahimpatnam, Manchal, Yacharam, Keesara and Ghatkesar Mandals of Ranga Reddy District of the State of Andhra Pradesh.
37.	Hyderabad - IV	In the district of Ranga Reddy but excluding the areas falling under the said Ranga Reddy District of the State of Andhra Pradesh under the jurisdiction of Hyderabad I and Hyderabad III Commissioners.
38.	Indore	In the districts of Indore, Dhar, West Nimar (Khargone), East Nimar (Khandwa), Jhabua, Ratlam, Mandsaur, Devas, Shajapur, Ujjain, Guna, Rajgarh (excluding the tehisil of Narsingarh) Gwalior, Shivpuri, Datia, Morena, Barweni, Sheopur, Neemuch and Bhind of the State of Madhya Pradesh.

Jalaiwar, Barun, Sikar, Jhunjhunu, Churu, Bikaner, Sriganganagar and Hanumangarh of the State of Rajasthan. In the districts of Udaipur, Dungarpur, Banswara, Chittorgarh, Rajasamand, Jodhpur, Pali, Jhalore, Sirohi, Barmer, Jaisalmer, Ajmer, Nagaur and Brilwara of the State of Rajasthan. In the district of Amritsar, Jalandhar, Kapurthala, Hoshiarpur, Gurdaspur and Nawansahar of the State of Punjab and in the State of Janmu and Kashmir. 2. Jamshedpur The whole of the State of Janmu and Kashmir. 3. Kanpur Janashedpur Agra, Ferozabad and Etawah of the State of Uttar Pradesh. In the districts of Kanpur, Kanpur Dehat, Umao, Jhansi, Jalaon, Mahoba, Hamirpur, Lalitpur, Auraiya, Agra, Ferozabad and Etawah of the State of Uttar Pradesh. In the ward Nos. 1 to 57 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. In the Howarh Municipal Corporation area, Bally Municipal area and Mourigram of the district of Howarh of the State of West Bengal. In the district of North 24 Parganas and Nadia of the State of West Bengal. In the district of North 24 Parganas and Nadia of the State of West Bengal. In the district of Hooghly of the State of West Bengal. In the ward nos. 58 to 79 and ward nos. 51 to 141 of Kolkata Municipal Corporation in the district of South 24 Parganas of the State of West Bengal. In the ward No. 80 of Kolkata Municipal Corporation in the district of Kolkata and Mahestala Police Station and Thakurpukur Police Station in the State of West Bengal. In the ward No. 80 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. In the districts of Aligarh, Mathura, Etah, Farrukhabad, Kannauj, Mainpuri, Sitapur, Hardoi, Raibareilly, Sultapur, Fatehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar Pradesh. In the districts of Madurai, Ramanathapuram, Sivagangai, Theni (except Kolukamaiai Tea Factory being a part of Kotakaudi village of Uthamapalayam alluk), Oindigul (except D. Gudalur village of Palayam F				
Sirohl, Barmer, Jaisalmer, Ajmer, Nagaur and Bhitwara of the State of Rajasthan. 11. Jaiandhar 12. Jamshedpur 12. Jamshedpur 13. The whole of the State of Jammu and Kashmir. 14. Many Central Excise Ranchi. 15. In the district of Amistra, Jalandhar, Kapurubla, Hoshianpur, Gurdaspur and Nawansahar of the State of Jamshand except the areas falling in the jurisdiction of Coommissioner of Central Excise Ranchi. 16. In the districts of Kanpur, Kanpur Dehet, Unreo, Jhansi, Jaleon, Mahoba, Harnirpur, Lalitpur, Auraiya, Agra, Ferozabad and Etawah of the State of Ultar Pradesh. 16. Kolkata-II. In the Howah Municipal Corporation in the district of Kolkata of the State of West Bengal. 16. Kolkata-III. In the Howah Municipal Corporation area, Bally Municipal area and Mourigram of the district of Household of the State of West Bengal. 17. Kolkata-III. In the Howah Municipal Corporation area, Bally Municipal area and Mourigram of the district of Household of the State of West Bengal. 18. Kolkata-III. In the district of North 24 Parganas and Nadia of the State of West Bengal. 19. Kolkata-V. In the district of North 24 Parganas and Nadia of the State of West Bengal. 19. Kolkata-V. Sala and Mahestala Police Station and Thakupukur Police Station in the district of South 24 Parganas of the State of West Bengal. 19. Kolkata-VI. In the district of 24 Parganas excepting Mahestala Police Station and Thakupukur Police Station of the State of West Bengal. 19. Kolkata-VI. In the district of 24 Parganas excepting Mahestala Police Station and Thakupukur Police Station of the State of West Bengal. 19. Kolkata-VI. In the district of 24 Parganas excepting Mahestala Police Station and Thakupukur Police Station of the State of West Bengal. 19. Kolkata-VII. In the district of Alganh, Mahtura, Etah, Farukhabad, Kannau, Mainpuri, Sitapur, Hardoi, Raibareilly, Sulanpur, Falehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of West Bengal. 19. Mangalore 19. Mangalore 19. Mangalore 19. Mangalore 19. Mangalo	39.	Jaipur-l	Rajasthan.	
of Punjab and in the State of Jammu and Kashmir. The whole of the State of Jharkhand except the areas falling in the jurisdiction of Ccommissioner of Central Excise Ranch. Agra, Ferozabad and Etwahn of the State of Uttar Pradesh. Agra, Ferozabad and Etwahn of the State of Uttar Pradesh. Ak Kolkata-II his he ward Nos. 1 to 57 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. Ak Kolkata-III his he his he ward Nos. 1 to 57 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. Ak Kolkata-III his he districts of North 24 Parganas and Nadia of the State of West Bengal. Ak Kolkata-III his he district of Hooghy of the State of West Bengal. In the ward nos. 58 to 79 and ward nos. 81 to 141 of Kolkata Municipal Corporation in the district of South 24 Parganas of the State of West Bengal. In the ward nos. 58 to 79 and ward nos. 81 to 141 of Kolkata Municipal Corporation in the district of Kolkata and Mahestala Police Station and Thakupukur Police Station in the district of South 24 Parganas of the State of West Bengal. In the ward nos. 68 to Kolkata Municipal Corporation in the district of South 24 Parganas of the State of West Bengal. In the district of Algan, Maltura, Etah, Farrukhabad, Kannauj, Mainpuri, Sitapur, Hardol, Raibareilly, Sultanpur, Fatehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar Pradesh. Akadurai his districts of Algan, Maltura, Etah, Farrukhabad, Kannauj, Mainpuri, Sitapur, Hardol, Raibareilly, Sultanpur, Fatehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar Pradesh. Amagalore The districts of Algan, Maltura, Etah, Farrukhabad, Kannauj, Maltura, Pauri, Pardashah, Parda, Maltura, Pardashah, Pardashah, Pardashah, Pardashah, Pardashah, P	40.	Jaipur-II	Sirohi, Barmer, Jaisalmer, Ajmer, Nagaur and Bhilwara of the State of Rajasthan.	
Central Excise Ranchi. In the districts of Kanpur, Kanpur Dehat, Unrao, Jhanss, Jalaon, Mahoba, Hamirpur, Lalitpur, Auraiya, Agra, Ferozabad and Etawah of the State of Uttar Pradesh. In the Ward Nos. 1 to 57 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. In the Howari Municipal Corporation area, Bally Municipal area and Mourigram of the district of Howari Municipal Corporation area, Bally Municipal area and Mourigram of the district of Howari Municipal Corporation area, Bally Municipal area and Mourigram of the district of Howari of the State of West Bengal. In the districts of North 24 Parganas and Nadia of the State of West Bengal. In the ward no. 58 to 79 and ward nos. 81 to 141 of Kolkata Municipal Corporation in the district of Kolkata and Mahestala Police Station and Thakurpukur Police Station in the district of South 24 Parganas of the State of West Bengal. In the ward nos. 58 to 79 and ward nos. 81 to 141 of Kolkata Municipal Corporation in the district of South 24 Parganas of the State of West Bengal. In the ward nos. 80 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. In the district of 24 Parganas excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the districts of Luckinam, Sangur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkol, Moga and Roop Nagar (excluding tehsil Mohal) of the State of Punjab. In the districts of Luckinama, Sangur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkol, Moga and Roop Nagar (excluding tehsil Mohal) of the State of Punjab. In the districts of West Bengal in the district of Stotakudi village of Palayam Filkra of Vedasandur talkuk, and talkuks of Virudhunagar, Sattur and Aruppukottai of Virudhunagar district of the State of Uttar Pradesh and Udupi in the State of Maharashtra. In the districts of West Bengal thus principal Corporation of Greater Munbai of the State of Maharashtra. In the district of Bijnore of the State of Uttar Pradesh an	41.	Jalandhar		
Agra, Ferozabad and Etawah of the State of Ultar Pradesh. In the ward Nos, 1 to 57 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. In the Howah Municipal Corporation area, Bally Municipal area and Mourigram of the district of Hodwah of the State of West Bengal. In the district of Hodyly of the State of West Bengal. In the district of Hodyly of the State of West Bengal. In the district of Hodyly of the State of West Bengal. In the ward nos. 59 to 79 and ward nos. 81 to 141 of Kolkata Municipal Corporation in the district of South 24 Parganss of the State of West Bengal. In the ward nos. 59 to 79 and ward nos. 81 to 141 of Kolkata Municipal Corporation in the district of South 24 Parganss of the State of West Bengal. In the ward nos. 60 to Kolkata Municipal Corporation in the district of South 24 Parganss of the State of West Bengal. In the district of 24 Parganss excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the districts of Aligarh, Mathura, Etah, Farrukhabad, Kannauj, Mainpuri, Sitapur, Hardol, Raibareilly, Sulfanpur, Faltehpur, Lakhimpur Kheri, Shahijahanpur, Lucknow and Barabanki of the State of Ultar Pradesh. In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Fandkot, Moga and Roop Nagar (excluding behisli Mohali) of the State of Punjab. In the Districts of Madural, Ramanthapuram, Sivagnagai, Theni (except Kolukamalai Tea Factory being a part of Koltakudi village of Ultamapalayam talluk), Dindigul (except D. Gudalur village of Palayam Fikra of Vedasandur falluk) and talluks of Virudhunagar, Sattur and Aruppukottal of Virudhunagar district of Biprore of the State of Tamilinadu. In the district of Moradabad, tensil Dhampur, Nazibabad, Kratpur, Seohara and Bunkba. In the district of Moradabad, tensil Dhampur, Nazibabad, Kratpur, Seohara and Bunkba. In the district of Moradabad, tensil Dhampur, Nazibabad, Kratpur, Seohara and Bunkba of Ultararnohal. In wards A.B.C.D.E.F.(South) a	42.	Jamshedpur		
44. Kolkata-I 45. Kolkata-I 46. Kolkata-II 47. Kolkata-II 48. Kolkata-III 48. Kolkata-IV 48. Kolkata-IV 48. Kolkata-IV 48. Kolkata-IV 48. Kolkata-IV 48. Kolkata-IV 49. Kolkata-IV 49. Kolkata-IV 49. Kolkata-IV 49. Kolkata-IV 40. Kolkata-IV 41. He ward No. 80 of Kolkata Municipal Corporation in the district of South 24 Parganas of the State of West Bengal. 40. Kolkata-IVI 41. He ward No. 80 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. 42. Kolkata-IVI 43. Kolkata-IVI 44. Kolkata-IVI 45. Luckhow 46. Kolkata-IVI 47. Lucknow 48. Kolkata-IVI 48. Kolkata-IVI 49. Kolkata-IVI 49. Kolkata-IVI 49. Kolkata-IVI 40. Kolkata-IV	43.	Kanpur		
 45. Kolkata-III In the Howarh Municipal Corporation area, Bally Municipal area and Mourigram of the State of West Bengal. 46. Kolkata-III In the district of North 24 Parganas and Nadia of the State of West Bengal. In the district of Hooghly of the State of West Bengal. In the district of Hooghly of the State of West Bengal. In the ward nos. 58 to 79 and ward nos. 8 to 141 of Kolkata Municipal Corporation in the district of Kolkata and Mahestala Police Station and Thakurpukur Police Station in the district of Kolkata and Mahestala Police Station and Thakurpukur Police Station in the district of Kolkata of the State of West Bengal. 49. Kolkata-VI In the ward No. 80 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. 50. Kolkata-VIII In the district of 24 Parganas excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the district of Aligarh, Malhura, Etah, Farrukhabad, Karnauj, Mainpuri, Sitapur, Hardoi, Raibareilly, Sultanpur, Falehpur, Lakkimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar Pradesh. 51. Ludhiana In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop Nagar (excluding tehsili Mohali) of the State of Punjab. 52. Ludhiana In the districts of Madurai, Ramanathapuram, Sivagangai, Theni (except Kolukamalai Tea Factory being a part of Kottakudi village of Uthamapalayam talkuk), Dindigul (except D. Guddur Village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottal of Virudhunagar district of the State of Uthamapalayam talkuk), Dindigul (except D. Guddur Village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottal of Virudhunagar district of Biprore of the State of Uthamapalayah Dehradur, Hardwar, Tehn Gardwar, Patri, Rudraprayag, Uttar Kashi of the State of Utharanchal. 55. Meerut - II In the di	44.	Kolkata-l	In the ward Nos. 1 to 57 of Kolkata Municipal Corporation in the district of Kolkata of the State of West	
 46. Kolkata-III In the districts of North 24 Parganas and Nadia of the State of West Bengal. In the district of Hooghly of the State of West Bengal. In the ward nos. 58 to 79 and ward nos. 81 to 141 of Kolkata Municipal Corporation in the district of Kolkata and Mahestala Police Station and Thakurpukur Police Station in the district of South 24 Parganas of the State of West Bengal. In the ward No. 80 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. In the district of 24 Parganas excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the district of Station (West Bengal.) In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop Nagar (excluding tehisii Mohali) of the State of Punjab. In the Districts of Madurai, Ramanathapuram, Sivagangal, Theni (except Kolukamalai Tea Factory being a part of Kottakudi village of Uthamapalayam talluk), Dindigul (except D. Gudalur village of Palayam Fikrs of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Arupukotata of Virudhunagar district of the State of Tamilinadu. In the districts of Wedasandur talluk) and talluks of Virudhunagar, Satur and Arupukotata of Virudhunagar district of the State of Uttar Paradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttar Paradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttar Paradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttar Paradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag,	45.	Kolkata-II	In the Howrah Municipal Corporation area, Bally Municipal area and Mourigram of the district of	
Ar. Kolkata-V	46	Kolkata-III		
In the ward nos. 58 to 79 and ward nos. 81 to 141 of Kolkata Municipal Corporation in the district of Kolkata and Mahestala Police Station and Thakurpukur Police Station in the district of South 24 Parganas of the State of West Bengal. In the ward No. 80 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. In the district of 24 Parganas excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the district of 24 Parganas excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the districts of Aligarh, Mathura, Etah, Farrukhabad, Kannauj, Mainpuri, Sitapur, Hardoi, Raibareilly, Sultanpur, Fatehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar Pradesh. In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop Nagar (excluding tehisi Mohali) of the State of Punjab. In the Districts of Madurai, Ramanathapuram, Sivagangai, Theni (except Kolukamalai Tea Factory being a part of Kottakud village of Uthampalayam talluk), Dindigul (except D. Gudalur village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Satur and Aruppukottai of Virudhunagar district of the State of Tamilinadu. In the districts of Meerut, Bagpat, Muzaffarnagar, Sahranapur, and tehisil of Bijinor and Chandpur in the district of Bijinore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehri Garfwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttar Pradesh and Dehradun, Hardwar, Tehri Garfwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttar Pradesh and Bundki of district Bijinore, and tehsil of Hapur and Sadramhuktestwar of district Chaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and Gundhari of the State of Uttar Pradesh and Gundhari of the State of Uttar Pradesh and Chandpur in the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Bundki o				
Kolkata and Mahastala Police Station and Thakurpukur Police Station in the district of South 24 Parganas of the State of West Bengal. In the ward No. 80 of Kolkata Municipal Corporation in the district of Kolkata of the State of West Bengal. In the district of 24 Parganas excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the district of 24 Parganas excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the districts of Aligarh, Mathura, Etah, Farrukhabad, Kannauj, Mainpuri, Sitapur, Hardoi, Raibarellly, Sultanpur, Fatehpur, Lakhiripur Kheri, Shahjahanpur, Luckrow and Barabanki of the State of Uttar Pradesh. In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop Nagar (excluding tehisil Mohali) of the State of Punjab. In the Districts of Madurai, Ramanathapuram, Sivagangai, Theni (except Kolukamalai Tea Factory being a part of Kottakudi village of Uthamapalayam talluk), Dindigul (except D.Gudalur village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottai of Virudhunagar district of the State of Tamilinadu. 54. Mangalore In the districts of Uttara Kannada, Dakshina Kannada and Udupi in the State of Karnataka. In the districts of Uttara Kannada, Dakshina Kannada and Udupi in the State of Karnataka. In the district of Bijnore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehni Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttaranchal. In the district of Bijnore of the State of Uttaranchal. In the district of Bijnore of the State of Uttar Pradesh and district of Dudhamsingh Nagar, Pithoraganh, Champawat, Naintal, Bageshwar, Almora and Chamoli of the State of Uttaranchal. In the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Bundki of district Bijnore, and tehsil of Hapur and Garhmukteshwar of district Ghaziabad, district of Joliba Phule Nagar, Rampur, Barelly, Badaun, and Pilibhit, of th	47.	NUIKala-IV		
Bengal. n the district of 24 Parganas excepting Mahestala Police Station and Thakurpukur Police Station of the State of West Bengal. In the district of Aligarh, Mathura, Etah, Farrukhabad, Kannau, Mainpuri, Sitapur, Hardoi, Raibareilly, Sultanpur, Fatehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar Pradesh. In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop Nagar (excluding tehisil Mohali) of the State of Punjab. In the Districts of Madurai, Ramanathapuram, Sivagangai, Theri (except Kolukamalai Tea Factory being a part of Kottakudi village of Utharmapalayam talluk), Dindigul (except D. Gudalur village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottai of Virudhunagar district of the State of Tamilinadu. In the districts of Utlara Kannada, Dakshina Kannada and Udupi in the State of Karnataka. In the district of Bijnore of the State of Tamilinadu. In the district of Bijnore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Utlar Kashi of the State of Uttaranchal. In the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Burdki of district Bijnore, and tehsil of Hapur and Garhmukteshwar of district Ghaziabad, district of Jotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Udhamsingh Nagar, Pithoragarh, Champavat, Nainital, Bageshwar, Almora and Chamoli of the State of Uttaranchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G. Thadani Road in the northern side of ward G (South) of the Muricipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic areas of Maharashtra. In the wards L,M,N of Muricipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards	48.	Kolkata-V	Kolkata and Mahestala Police Station and Thakurpukur Police Station in the district of South 24	
he State of West Bengal. In the districts of Aligarh, Mathura, Etah, Farrukhabad, Kannauj, Mainpuri, Sitapur, Hardoi, Raibareilly, Sultanpur, Fatehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar Pradesh. In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop Nagar (excluding tehisil Mohali) of the State of Punjab. In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop Nagar (excluding tehisil Mohali) of the State of Punjab. In the districts of Madurai, Ramanathapuram, Sivagangai, Theni (except Kolukamalai Tea Factory being a part of Kottakudi village of Uthamapalayam talluk), Dindigul (except D. Gudalur village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottai of Virudhunagar district of the State of Tamilnadu. 54. Mangalore In the districts of Uttara Kannada, Dakshina Kannada and Udupi in the State of Karnataka. In the districts of Weerut, Bagpat, Muzaffarnagar, Saharanpur, and tehisil of Bijnor and Chandpur in the district of Bijnore of the State of Uttar Pradesh and Dehradur, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttaranchal. In the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Bundki of district Bijnore, and tehsil of Hapur and Garhmutkeshwar of district Ghaziabad, district of Jyobiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Utharanchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R,G. Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. In the wards C (North), H and K (East) o	49.	Kolkata-VI	· · · · · · · · · · · · · · · · · · ·	
51. Lucknow Sultanpur, Fatehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar Pradesh. In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop Nagar (excluding tehisil Mohali) of the State of Punjab. In the Districts of Madurai, Ramanathapuram, Sivagangai, Theni (except Kolukamalai Tea Factory being a part of Kottakudi village of Uthamapalayam talluk), Dinidigul (except D. Gudalur village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottai of Virudhunagar district of the State of Tamilnadu. 54. Mangalore In the districts of Uttara Kannada, Dakshina Kannada and Udupi in the State of Karnataka. In the districts of Merut, Bagpat, Muzaffamagar, Saharanpur, and tehisil of Bijnor and Chandpur in the district of Bijnore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehir Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttaranchal. In the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Bundki of district Bijnore, and tehsil of Hapur and Garhmukteshwar of district Ghaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Utharanchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northem side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. In the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards S and T of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards G (North), H and K (East) of the Municipal Corporation of Greater Mumbai obound by West side of Eastern Express	50.	Kolkata-VII		
Nagar (excluding tehsisi Mohali) of the State of Punjab. In the Districts of Madurai, Ramanathapuram, Sivagangai, Theni (except Kolukamalai Tea Factory being a part of Kottakudi village of Uthamapalayam talluk), Dindigul (except D.Gudalur village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottai of Virudhunagar district of the State of Tamilnadu. In the districts of Uttara Kannada, Dakshina Kannada and Udupi in the State of Karnataka. In the districts of Meerut, Bagpat, Muzaffarnagar, Saharanpur, and tehsii of Bijnor and Chandpur in the district of Bijnore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttaranchal. In the district of Moradabad, tehsii Dhampur, Nazibabad, Kiratpur, Seohara and Bundki of district Bijnore, and tehsii of Hapur and Garhmukteshwar of district Ghaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhi, of the State of Uttar Pradesh and districts of Udhamsingh Nagar, Pithoragarh, Champavat, Nainital, Bageshwar, Almora and Chamoli of the State of Uttaranchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. 88. Mumbai - II In the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards G and T of Municipal Corporation of Greater Mumbai and adjoining areas of Thane talluk bound by West side of Eastern Express Highway from Mulund Checknaka to Kapurbawadi and Ghodbunder Road up to Thane Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards of K (West), P (South),P (North), R (Nort	51.	In the districts of Aligarh, Mathura, Etah, Farrukhabad, Kannauj, Mainpuri, Sitapur, Hardoi, Raibareil Lucknow Sultanpur, Fatehpur, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki of the State of Uttar		
being a part of Kottakudi village of Uthamapalayam talluk), Dindigul (except D.Gudalur village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottai of Virudhunagar district of the State of Tamilnadu. 54. Mangalore In the districts of Uttara Kannada, Dakshina Kannada and Udupi in the State of Karnataka. In the districts of Meerut, Bagpat, Muzaffarnagar, Saharanpur, and tehisii of Bijnor and Chandpur in the district of Bijnore of the State of Uttara Pradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttaranchal. In the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Bundki of district Bijnore, and tehsil of Hapur and Garhmuhlteshwar of district Ghaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Udhamsingh Nagar, Pithoragarh, Champavat, Nainital, Bageshwar, Almora and Chamoli of the State of Uttaranchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. 58. Mumbai - III In the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards S and T of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards G (North), H and K (East) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards G (North), H and K (East) of the Municipal Corporation of Greater Mumbai bound by Ganpatrao Kadam Marg, Dr. Annie Besant Road and R.G.Thadani Road, up to sea shore on the South, bounded by Railway line between Lower Parel station to Elphiston Road st	52.	Ludhiana	In the districts of Ludhiana, Sangrur, Mansa, Bhatinda, Mukatsar, Ferozpur, Faridkot, Moga and Roop	
 Mangalore In the districts of Uttara Kannada, Dakshina Kannada and Udupi in the State of Karnataka. In the districts of Meerut, Bagpat, Muzaffarnagar, Saharanpur, and tehisil of Bijnor and Chandpur in the district of Bijnore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttaranchal. In the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Bundki of district Bijnore, and tehsil of Hapur and Garhmukteshwar of district Ghaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Udhamsingh Nagar, Pithoragarh, Champavat, Nainital, Bageshwar, Almora and Chamoli of the State of Uttaranchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. Mumbai - III the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards S and T of Municipal Corporation of Greater Mumbai and adjoining areas of Thane talluk bound by West side of Eastern Express Highway from Mulund Checknaka to Kapurbawadi and Ghodbunder Road up to Thane Municipal limit, of the State of Maharashtra.	53.	Madurai	being a part of Kottakudi village of Uthamapalayam talluk), Dindigul (except D.Gudalur village of Palayam Fikra of Vedasandur talluk) and talluks of Virudhunagar, Sattur and Aruppukottai of	
In the districts of Meerut, Bagpat, Muzaffarnagar, Saharanpur, and tehisil of Bijnor and Chandpur in the district of Bijnore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttaranchal. In the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Bundki of district Bijnore, and tehsil of Hapur and Garhmukteshwar of district Ghaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Udhamsingh Nagar, Pithoragarh, Champavat, Nainital, Bageshwar, Almora and Chamoli of the State of Uttaranchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. 58. Mumbai - III In the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the ward S and T of Municipal Corporation of Greater Mumbai and adjoining areas of Thane talluk bound by West side of Eastern Express Highway from Mulund Checknaka to Kapurbawadi and Ghodbunder Road up to Thane Municipal limit, of the State of Maharashtra. In the wards G (North), H and K (East) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and adjacent portion of ward G (South) of the Municipal Corporation of Greater Mumbai bound by Ganpatrao Kadam Marg, Dr. Annie Besant Road and R.G.Thadani Road, up to sea shore on the South, bounded by Railway line between Lower Parel station to Elphiston Road station on the Eastern side. In the wards of K (West), P (South),P (North), R (North), R (South) and R (Central) of Municipal Corporation of Greater Mumbai of the State of Maharashtra	51	Mangaloro	· · · · · · · · · · · · · · · · · · ·	
district of Bijnore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag, Uttar Kashi of the State of Uttaranchal. In the district of Moradabad, tehsil Dhampur, Nazibabad, Kiratpur, Seohara and Bundki of district Bijnore, and tehsil of Hapur and Garhmukteshwar of district Ghaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Udhamsingh Nagar, Pithoragarh, Champavat, Nainital, Bageshwar, Almora and Chamoli of the State of Uttaranchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. In the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the wards S and T of Municipal Corporation of Greater Mumbai and adjoining areas of Thane talluk bound by West side of Eastern Express Highway from Mulund Checknaka to Kapurbawadi and Ghodbunder Road up to Thane Municipal limit, of the State of Maharashtra. In the wards G (North), H and K (East) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and adjacent portion of ward G (South) of the Municipal Corporation of Greater Mumbai bound by Ganpatrao Kadam Marg, Dr. Annie Besant Road and R.G.Thadani Road, up to sea shore on the South, bounded by Railway line between Lower Parel station to Elphiston Road station on the Eastern side. In the wards of K (West), P (South),P (North), R (North), R (South) and R (Central) of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amravati, In the districts of	54.	iviai igalore		
Bijnore, and tehsil of Hapur and Garhmukteshwar of district Ghaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Udhamsingh Nagar, Pithoragarh, Champavat, Nainital, Bageshwar, Almora and Chamoli of the State of Uttaranchal. In wards A,B,C,D,E,F(South) and F (North) and adjoining areas covered by boundaries extending up to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. In the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the ward S and T of Municipal Corporation of Greater Mumbai and adjoining areas of Thane talluk bound by West side of Eastern Express Highway from Mulund Checknaka to Kapurbawadi and Ghodbunder Road up to Thane Municipal limit, of the State of Maharashtra. In the wards G (North), H and K (East) of the Municipal Corporation of Greater Mumbai bound by Ganpatrao Kadam Marg, Dr. Annie Besant Road and R.G.Thadani Road, up to sea shore on the South, bounded by Railway line between Lower Parel station to Elphiston Road station on the Eastern side. In the wards of K (West), P (South),P (North), R (South) and R (Central) of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the districts of Mysore, Mandya, Chamarajnagar, Hassan, Chikmagalur, Shimoga and Kodagu in the State of Kanrataka. In the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amravati,	55.	5. Meerut - I district of Bijnore of the State of Uttar Pradesh and Dehradun, Hardwar, Tehri Garhwal, Pauri,		
to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India declared as designated areas by the Central Government from time to time. 58. Mumbai - II In the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the ward S and T of Municipal Corporation of Greater Mumbai and adjoining areas of Thane talluk bound by West side of Eastern Express Highway from Mulund Checknaka to Kapurbawadi and Ghodbunder Road up to Thane Municipal limit, of the State of Maharashtra. In the wards G (North), H and K (East) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and adjacent portion of ward G (South) of the Municipal Corporation of Greater Mumbai bound by Ganpatrao Kadam Marg, Dr. Annie Besant Road and R.G.Thadani Road, up to sea shore on the South, bounded by Railway line between Lower Parel station to Elphiston Road station on the Eastern side. 61. Mumbai-V In the wards of K (West), P (South),P (North), R (South) and R (Central) of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the districts of Mysore, Mandya, Chamarajnagar, Hassan, Chikmagalur, Shimoga and Kodagu in the State of Karnataka. In the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amravati,	56.	Meerut - II	Bijnore, and tehsil of Hapur and Garhmukteshwar of district Ghaziabad, district of Jyotiba Phule Nagar, Rampur, Bareilly, Badaun, and Pilibhit, of the State of Uttar Pradesh and districts of Udhamsingh Nagar, Pithoragarh, Champavat, Nainital, Bageshwar, Almora and Chamoli of the State of Uttaranchal.	
 Mumbai - II In the wards L,M,N of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the ward S and T of Municipal Corporation of Greater Mumbai and adjoining areas of Thane talluk bound by West side of Eastern Express Highway from Mulund Checknaka to Kapurbawadi and Ghodbunder Road up to Thane Municipal limit, of the State of Maharashtra.	57.	Mumbai-l	to Ganpatrao Kadam Marg, Dr. Annie Besant Road, and R.G.Thadani Road in the northern side of ward G (South) of the Municipal Corporation of Greater Mumbai of the State of Maharashtra and in the areas in the Continental Shelf, or as the case may be, in the exclusive economic zone of India	
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Maharashtra and adjacent portion of ward G (South) of the Municipal Corporation of Greater Mumbai bound by Ganpatrao Kadam Marg, Dr. Annie Besant Road and R.G.Thadani Road, up to sea shore on the South, bounded by Railway line between Lower Parel station to Elphiston Road station on the Eastern side. 61. Mumbai-V In the wards of K (West), P (South),P (North), R (North), R (South) and R (Central) of Municipal Corporation of Greater Mumbai of the State of Maharashtra. In the districts of Mysore, Mandya, Chamarajnagar, Hassan, Chikmagalur, Shimoga and Kodagu in the State of Karnataka. In the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amravati,			In the ward S and T of Municipal Corporation of Greater Mumbai and adjoining areas of Thane talluk bound by West side of Eastern Express Highway from Mulund Checknaka to Kapurbawadi and	
61. Mumbai-V In the wards of K (West), P (South),P (North), R (North), R (South) and R (Central) of Municipal Corporation of Greater Mumbai of the State of Maharashtra. 62. Mysore In the districts of Mysore, Mandya, Chamarajnagar, Hassan, Chikmagalur, Shimoga and Kodagu in the State of Karnataka. 63. Nagnur In the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amravati,	60.	In the wards G (North), H and K (East) of the Municipal Corporation of Greater Mumbai of the Maharashtra and adjacent portion of ward G (South) of the Municipal Corporation of Greater Mumbai-IV bound by Ganpatrao Kadam Marg, Dr. Annie Besant Road and R.G.Thadani Road, up to sea on the South, bounded by Railway line between Lower Parel station to Elphiston Road station		
62. Mysore In the districts of Mysore, Mandya, Chamarajnagar, Hassan, Chikmagalur, Shimoga and Kodagu in the State of Karnataka. In the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amravati,	61.	Mumbai-V	In the wards of K (West), P (South), P (North), R (North), R (South) and R (Central) of Municipal	
In the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amravati,	62.	Mysore	In the districts of Mysore, Mandya, Chamarajnagar, Hassan, Chikmagalur, Shimoga and Kodagu in	
	63.	Nagpur	In the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amravati,	

64.	In the district of Nasik including Nasik Town or city, Nasik talluk, Maharashtra Industrial Develor Corporation Satapur, Satapur tehisil, Ambad Maharashtra Industrial Development Corporation Ambad tehisil, Igatpuri tehisil, Niphad, Dindori, Peth, Surgana, Chandwad, Trimbhakeshwar, Manmad, Nandgaon, Yeola, Malegaon, Satana, Kalwan, Deolai, Musalgaon, tehisils or talluks district of Jalgaon including Jalgaon city, Jalgaon talluks or tehisils MIDC Bambari, Bhusawal Raver Yawal, Yeorandal, Amalner, Pachori talluks or tehisils; in the District of Dhule including Town or city, Dhule talluk, Chalisgaon, Shirpur, Dondaicha, Shahada talluks or tehisils; in the of Nadurbar and in the District of Ahmednagar only Sangamner Town or city, Sangamner tallutehisil and Akole talluk or tehisil of the State of Maharashtra.		
65	Noida	In the districts of Gautam Budha Nagar and Bulandshahar of the State of Uttar Pradesh.	
		In the districts of Panchkula, Karnal, Ambala, Kaithal, Kurukshetra and Yamunanagar of the State of	
66.	Panchkula	Haryana.	
67	Patna	The whole of the State of Bihar.	
07.	Гаша	In the Union Territory of Pondicherry (except Mahe, Yanam and Karaikal) and districts of Villupuram	
60	Pondicherry	Cuddalore and Thiruvannamali and Madurantakam, Thirukalukundram, Uthiramerur, Cheyyur and	
00.	Pondicherry		
		Melmaruvathur talluks of Kancheepuram district of the state of Tamilnadu. In Mulshi, Maval (Vadgaon), Ghodegaon and Junnar talluks of Pune District, Rajgurunagar talluk of	
69.	Pune-I	Pune district (excluding areas under the Gram Panchyats of Nighoj, Moi, Kurli, Rase, Bhose, Chimboli, Charoli, Vadgaon, Ghenand, Koyali, Markal, Solu, Solgaon and Alandi), North Western Corner of Haveli talluk of Pune districts enclosed by the boundary of Pimpri - Chinchwad Municipal Corporation Area, the area covered by Pimpri - Chinchwad Municipal Corporation and the villages of Mulshi talluk namely Hinjawadi, Pathawade and Punawale in the State of Maharashtra.	
70	Pune-II	In the districts of Sindhudurg, Ratnagiri, Sangli, Kolhapur and Satara of the State of Maharashtra.	
. J.	. 3110 11	In the district of Solapur and in the talluks of Indapur, Baramati, Daund, Purandar, Velhe, Shirur, Bhor	
71.	Pune - III In the district of Solapur and in the talluks of Indapur, Baramati, Daund, Purandar, Velhe, Shirur, I and Mulshi (except Hinjawadi, Tathawade and Punawale villages) of district of Pune, the segment Rajgurunagar talluk consisting of Nighoj, Kurli, Moi, Chhimboli, Bhose, Rase, Alandi, Vadgaon, Ghenand, Charoli, Solu, Markal, Solgaon and Koyali Gram Panchyats, all the area of Haveli tallu Pune District except North Western portion falling under Pune I Commissioner in the State of Maharashtra.		
72.	Raigarh	In the district of Raigad of the State of Maharashtra excluding areas of Taloja Group Gram Panchayat and Navada Group Gram Panchayat of Panvel talluk.	
73.	Raipur	In the State of Chhatisgarh.	
74.	Rajkot	In the districts of Jamnagar, Rajkot and Kutch Bhuj of the State of Gujarat.	
75.	Ranchi	In the districts of Ranchi, Hazaribagh, Kodarma, Gumla, Lohardaga, Simdega, Chatra, Latehar, Palamu, Bokaro, Giridih,Dhanbad,Sahebganj, Deoghar, Pakur, Dumka, Godda, Garhwa,and Jamtara of the State of Jharkhand.	
76.	Rohtak	In the districts of Rohtak, Panipat, Sonepat, Jhajjar, Bhiwani, Hissar, Sirsa, Fatehabad and Jind in the State of Haryana.	
77.	Salem	In the district of Salem, Namakkal, Erode and the district of the Nilgiris and Tirupur Talluk, Palladam Firka, Karadivavi Firka, Selakarichal Firka, Pongalur Firka, Varappati Firka of Palladam Talluk, the south and North Firkas of Annur, the Seyur Firka, the East and West Firkas of Avinashi Talluk and sirumugai, Mettupalayam and Karamadai village of Mettupalayam talluk, and Billichi Village of Coimbatore North Talluk of Coimbatore district and Talluks of Dharmapuri, Pennagaram Palacode, Uthangarai, Harur, Pappireddipatti of Dharmapuri District of the state of Tamil Nadu.	
78.	In the States of Tripura, Mizoram, Manipur, Nagaland and Meghalaya and the Districts of Dhubri, Shillong Bongaigaon, Kokrajhara, Goalpara, Kamrup, Nalbari, Barpeta, Morigaon, Nagaon, Silchar,		
		Karimgunj, Hailakandi, North Cachar Hills, Karbi Anglong and Golaghat in the State of Assam.	
79.	Siliguri	In the districts of Darjeeling, Jalpaiguri, Coochbehar, North Dinajpur, South Dinajpur and Malda in the	
		State of West Bengal and the State of Sikkim.	
80.	Surat - I	In the areas of Surat city tallukas and Choryashi [Surat] talluk Palsana, Bardoli, Mahua, Valod, Songadh, Vyara, Uchhal and Nizar talluks in the district of Surat; and areas located in South of Tapi River in Kamrej and Mandvi talluks of Surat district.	
81.	Surat - II	In the talluks of Ankaleshwar, Hansot, Valia and Jhagadia of Bharuch district, in the District of Narmada and in the District of Surat to the talluk of Olpad, Mangrol, Umerpara and areas in the Kamrej and Mandvi talluk falling on the North of River Tapi.	
82.	Thane - I	In the areas comprising of Bhiwandi talluk, Wada talluk, Jawahar talluk, Mokhada talluk, Shahapur talluk, Murbad talluk, Ullhasnagar talluk, Kalyan talluk, of Thane district and Thane city of Thane talluk from East side of Eastern Express Highway to Kapurbawadi and Ghodbunder Road upto Thane Municipal Limit and Thane creek from Kalwa Bride upto Nagla Bunder, of the State of Maharashtra.	
83.	Thane - II	In the district of Thane of the State of Maharashtra, the area comprising of Vasai talluk, Palghar talluk, Dahanu talluk, Talasari talluk, Thane talluk of Thane district from Naglabunder Police Chowki to Dahisar Checknaka (consisting of Meera Bhayander, Kashimeera, Kashigaon, Ghodbunder village upto Vasai creek) including creek from Naglabunder upto the Arabian Sea.	
84.	Thirunelveli	In the districts of Tuticorin, Thirunelveli, Kanayakumari and Rajapalayam talluk, Srivilliputhur talluk, Sankarankoil talluk and Sivakasi talluk of Virudhunagar district of the State of Tamilnadu.	
85.	Tiruchirappalli	In the districts of Tiruchirappalli, Perambalur, Ariyalur, Karur, Pudukottai, Thanjavur, Thiruvarur, Nagapattinam and Karaikal Region of Pondicherry Union territory.	

86.	Tirupati	In the districts of Kurnool, Ananthapur, Cuddapah and Chittoor of the State of Andhra Pradesh.		
Thirt wangathan uram Allepey, Ranni tehisil except Ayiroor village, Adoor tehisil, Kozhenchery tehisil e		In the districts of Thiruvananthapuram, Kollam, Karthikapally and Mavelikkara tehisils in the district of Allepey, Ranni tehisil except Ayiroor village, Adoor tehisil, Kozhenchery tehisil except villages Aranmula, Mezhveli, Kulanada and Kidanganoor in the tehisil of Kozhencherry talluk of Pathanamthitta district of the State of Kerala.		
88.		In the district of Anand and areas falling on the Western side of Mumbai-Delhi railway line falling in Vadodara district.		
89.	In the districts of Panchmahal and Dahod, in the district of Vadodara to the area falling on the side of Mumbai-Delhi Railway line and to talluks of Amod, Bharuch, Vagra and Jambusar of district.			
MIT Malean		In the Valsad district, Dangs district, Navsari district and areas of Union territory of Daman falling in the South of Vapi-Daman Road running from Dabhel Check Post through Kalaria, Varkhund.		
91.	In the districts of Srikakulam, Vizianagaram and Vishakhapatnam excluding the mandals of Nakkapalli, Sarvasidhi Rayavaram, Yelamanchili, Rambili, Kasimkota, Atchutapuram, Parvada, Anakapalli, Chodavaram, Cheedikada, Hukumpeta, Butchayyapeta, Kotavurtla, Makavarapalem, Vishakhapatnam-I Ravikamatham, Madugulu, Paderu, Pedabayulu, Munchingiputtu, Gangaraju Madugulu, Chintapalli Kotaveedhi, Gudem, Payakaraopeta, Koyyuru, Rolugunda, Narsipatnam, Nathavaram and Gajuwa Municipal Corporation (except the premises of Vishakhapatnam Steel Plant) of the State of Andhra Pradesh.			
92.	Vishakhapatnam-II	In the Territory of Yanam in the Union territory of Pondicherry and in the districts of East Godavari and Vishakhapatnam (other than the areas mentioned under the jurisdiction of Vishakhapatnam-I Commissioner)";		

(iii) In Table III, for S.Nos. 11 to 71 and the entries relating thereto, the following shall be substituted, namely: -

SI. No.	Commissioner of Central Excise (Appeals)	Commissioner of Central Excise
(1)	(2)	(3)
"11.	Commissioner of Central Excise (Appeals), Bhopal-I	Bhopal
12.	Commissioner of Central Excise (Appeals), Bhopal-II	Bhopal
13.	Commissioner of Central Excise (Appeals), Bhopal-III	Bhopal
14.	Commissioner of Central Excise (Appeals), Bhubaneshwar	Bhubaneshwar-I
14.	Continues of Central Excise (Appeals), Bridbanes ilwai	Bhubaneshwar-II
15.	Commissioner of Central Excise (Appeals), Chandigarh	Chandigarh
		Chennai-I
		Chennai-II
16.	Commissioner of Central Excise (Appeals), Chennai	Chennai-III
		Chennai-IV
		Pondicherry
17.	Commissioner of Central Excise (Appeals), Cochin	Cochin
	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	Calicut
18.	Commissioner of Central Excise (Appeals), Coimbatore	Coimbatore
	Commissioner of Central Excise (Appeals), Daman	Daman
	Commissioner of Central Excise (Appeals), Delhi-l.	Delhi-l
	Commissioner of Central Excise (Appeals), Delhi-II	Delhi-II
22.	Commissioner of Central Excise (Appeals), Delhi-III	Delhi-IV
	Commissioner of Central Excise (Appeals), Delhi-IV	Delhi-III
23.		Panchkula
		Rohtak
	Commissioner of Central Excise (Appeals), Ghaziabad	Ghaziabad
25.	Commissioner of Central Excise (Appeals), Goa	Goa
26.	Commissioner of Central Excise (Appeals), Guntur	Guntur
		Tirupati
27.	Commissioner of Central Excise (Appeals), Hyderabad-I	Hyderabad-I
	Commissioner of Commun Excises (Appealo), Tryacrasada T	Hyderabad-II
28.	Commissioner of Central Excise (Appeals), Hyderabad-ll	Hyderabad-III
		Hyderabad-IV
29.	Commissioner of Central Excise (Appeals), Indore-I	Indore
30.	Commissioner of Central Excise (Appeals), Indore-II	Indore
31.	Commissioner of Central Excise (Appeals), Jaipur-l	Jaipur-I
32.	Commissioner of Central Excise (Appeals), Jaipur-II	Jaipur-II
	Commissioner of Central Excise (Appeals), Jalandhar	Jalandhar
34.	Commissioner of Central Excise (Appeals), Kanpur	Kanpur
35.	Commissioner of Central Excise (Appeals), Kolkata-I	Kolkata-I
	, , , , , , , , , , , , , , , , , , ,	Kolkata-V
36.	Commissioner of Central Excise (Appeals), Kolkata-II	Kolkata-II
	(FF p	Kolkata-VI

	i	T
		Haldia
37.	Commissioner of Central Excise (Appeals), Kolkata-III	Kolkata-III
		Kolkata-VII
		Bolpur
38.	Commissioner of Central Excise (Appeals), Kolkata-IV	Kolkata-IV
		Siliguri
39.	Commissioner of Central Excise (Appeals), Lucknow	Lucknow
40.	Commissioner of Central Excise (Appeals), Ludhiana	Ludhiana
41.	Commissioner of Central Excise (Appeals), Madurai	Madurai
		Belgaum
42.	Commissioner of Central Excise (Appeals), Mangalore	Mysore
		Mangalore
43.	Commissioner of Central Excise (Appeals), Meerut-I	Meerut-I
44.	Commissioner of Central Excise (Appeals), Meerut-II	Meerut-II
		Mumbai-l
15	Commissioner of Control Evoice (Appeals) Mumbei I	Mumbai-II
45.	Commissioner of Central Excise (Appeals), Mumbai-I	Mumbai-III
		Mumbai-IV
40	Commissioner of Control Eurice (Appendix) Muselei II	Thane-I
46.	Commissioner of Central Excise (Appeals), Mumbai-II	Thane-II
47.	Commissioner of Central Excise (Appeals), Mumbai-III	Mumbai-V
40	Commissioner of Central Evoice (Appeals) Mumbei N/	Belapur
48.	Commissioner of Central Excise (Appeals), Mumbai-IV	Raigarh
49.	Commissioner of Central Excise (Appeals), Nagpur	Nagpur
50.	Commissioner of Central Excise (Appeals), Nasik	Nasik
51.	Commissioner of Central Excise (Appeals), Noida	Noida
	Commissioner of Control Euripe (Appendix)	Jamshedpur
52.	Commissioner of Central Excise (Appeals), Patna	Patna
53.	Commissioner of Central Excise (Appeals), Pune-I	Pune-I
54.	Commissioner of Central Excise (Appeals), Pune-II	Pune-I
	```	Pune-II
55.	Commissioner of Central Excise (Appeals), Pune-III	Pune-III
56.	Commissioner of Central Excise (Appeals), Raipur-I	Raipur
57.	Commissioner of Central Excise (Appeals), Raipur-II	Raipur
		Bhavnagar
58.	Commissioner of Central Excise (Appeals), Rajkot	Rajkot
59.	Commissioner of Central Excise (Appeals), Ranchi	Ranchi
60.	Commissioner of Central Excise (Appeals), National	Salem
	```	Dibrugarh
61.	Commissioner of Central Excise (Appeals), Shillong	Shillong
		Surat-I
62.	Commissioner of Central Excise (Appeals), Surat-I	Surat-II
		Surat-l
63.	Commissioner of Central Excise (Appeals), Surat-II	Surat-II
64.	Commissioner of Central Excise (Appeals), Thirunelveli	Thirunelveli
65.	Commissioner of Central Excise (Appeals), Thiruvananthapuran	
66.	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	·
67.	Commissioner of Central Excise (Appeals), Tiruchirappalli II	Tiruchirappalli
	Commissioner of Central Excise (Appeals), Tiruchirappalli -II	Tiruchirappalli
68.	Commissioner of Central Excise (Appeals), Tiruchirappalli -III	Tiruchirappalli
69.	Commissioner of Central Excise (Appeals), Vadodara	Vadodara II
70	, i.i., /	Vadodara-II
70.	Commissioner of Central Excise (Appeals), Valsad	Valsad
71.	Commissioner of Central Excise (Appeals), Vishakhapatnam	Vishakhapatnam-I
		Vishakhapatnam-II".

M.G.Thamizh Valavan Under Secretary to the Government of India

F.No.208/38/2001-CX.6

Note: The principal notification No. 14/2002 Central Excise (N.T.) dated the 8 th March, 2002 was published vide G.S.R. 182 (E), dated the 8 th March, 2002.